

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION - 35

Imphal, the 23rd June, 2018

No.HCM/I-4/76-Estt/ : It is hereby notified that vide Resolution of the Full Court Meeting held on 25th April, 2018, the minimum qualification for direct recruitment in **Grade-IV/Group 'D'** of the High Court of Manipur shall be Matriculate (**Class X pass**). However, it is clarified that the existing staff of this Registry will not be affected by this Notification.

By Order etc.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/I-4/76-Estt/ *12898-910* Imphal, the 23rd June, 2018

Copy to:

1. The Registrar (Judicial) / (Vigilance) / (Administration), High Court of Manipur.
2. The C.P.C., High Court of Manipur.
3. The Joint Registrar (Admn.), High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur for kind information of His Lordship.
6. All the Assistants Registrars/Court Managers, High Court of Manipur.
7. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for information of His Lordship.
9. The P.S. to Registrar General, High Court of Manipur.
10. The System Analyst, High Court of Manipur for uploading the same to the official website.
11. All the Superintendents/Court Officers/Stamp Reporter/Computer Programmer, High Court of Manipur.
12. All the Court Masters, High Court of Manipur.
13. Guard file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR